

MR. SPEAKER : I support you in that. I support you that the people's will should prevail. They are the supreme body.

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16.01 hrs.

DISCUSSION ON REPORTED TRAINING
TO INDIAN TERRORISTS IN A
MERCENARY SCHOOL IN
ALABAMA

[English]

MR. SPEAKER : Now, we take up the discussion under rule 193. Since originally it was a calling attention motion and later on converted by the House into a discussion according to convention, I will call the five people to speak first. Shri B.V. Desai—absent.

[Translation]

SHRI SHANTI DHARIWAL (Kota) : Mr. Speaker, Sir, the training to the extremists was given in the U.S.A. and it came to light when the Prime Minister of India was due to visit the U.S.A. At that time, an intelligence agent, who was an officer on the pay-roll of F.B.I., disclosed after investigations that these people had hatched a plot to assassinate Shri Bhajan Lal, Chief Minister of Haryana during his visit to that country.

During the second disclosure, it was revealed that Frank Camper was running the 'Ricondo School' on Three acres of land in Alabama for imparting training to the guerillas. There, he gives them training in explosives including Cannon, rocket launcher, all types of weapons and explosive items, so that they may go and work according, to their specific purposes.

Camper admits having imparted training to four Sikhs in this school. Three of these Sikhs were apprehended whereas the fourth—Lal Singh is still absconding the American Police are still looking for him, but he has eluded arrest these people are believed to be behind all the explosions that took place in the country.

The second trainee, Sukhminder Singh was

arrested by the American Police for hatching a conspiracy to assassinate Shri Bhajan Lal, the Chief Minister of Haryana. These extremists were given training in that school. This school used to be run in the name of mercenary schools, permitted under the American law, but instead of giving mercenary training, terrorist training used to be imparted here, so that after their being trained, they could achieve their objective once they got back to their countries.

Camper was himself a well trained person in guerilla warfare who actively took part in the Vietnam War and took to this work on retirement from the pay-rolls of the F.B.I. and C.B.I. He worked there as a top officer

In his statement Camper has said that the way those four or five Sikhs have been trained—I do not go into the number of four or five, because in his statement the hon. Minister has mentioned only four Sikhs ; Anand Singh's name is not included in it, whereas Camper admits Anand Singh's name also and says that Anand Singh and Lal Singh who are absconding today are such criminals as are capable of committing the biggest of crimes any time, so much so that they can blow up a 36 storeyed building, and even destroy the largest bridge in the U.S.A. whose name I am forgetting right now. Both of them are absconding. The information passed on by the U.S. Government. Through their Embassy to our Government does not include Anand Singh's name.

Sir, what I want to say is that Camper himself has admitted it. The four persons who have been given training are so much trained that they themselves can run schools of pretty good standard, can impart good training to other people and can easily commit any crime (in India) Camper has also said that big extremist organisations the world over are assisting these extremists. The blue-print of the entire training given to the Sikh extremists has been given to the F.B.I. and C.I.A. also by Camper. Another trainer, Thomas Norris, who is a F.B.I. agent and who was contacted by Gurupratap Singh Virk for assassinating Shri Rajiv Gandhi and Shri Bhajan Lal, taking him

for a professional killer, has also given statements which reveal that these five persons were given training their.

Not only this, even today 12 such schools are being run in the U.S.A. in the name of necessary schools where training is being given to terrorists. It is surprising that these schools insert advertisements in *Para Military Magazine* published from the U.S.A. to the effect that this much amount will be charged from those who want to undergo training.

Mr. Speaker, Sir, I want to ask whether when such incidents are taking place, such conspiracies are being hatched in a country which claims to be a democratic country and issues statements day in and day out that India is a friendly country, the Government of India have lodged any complaint with the U.S. Government and if so, what has been the outcome thereof ?

A spokesman of the U.S. Home Department has said that there is no intention to close these schools imparting training to terrorists as it is a lawful activity. This has appeared in a news item in *The Times of India* dated the 19th July. The spokesman has also said that no U.S. law as such has been violated by imparting training to the Sikh terrorists though those very men are absconding and are wanted by the U.S. police. My submission to Government in this regard is whether they have initiated any steps to prevent these schools from imparting training which is being done at present and may be done in future also.

Mr. Speaker, Sir, the money spent on our Embassy in the U.S. is the highest in the world as compared to that on other Embassies. All types of officers are appointed there who work for the defence of our country and try to unearth any conspiracy against our country. It is the total failure of the Intelligence agency of our Government.

In the wake of the paramilitary advertisement about this type of training, four or five Sikhs have been getting training there for several months. What have our officials at the Embassy been doing if they were not able to know about it ? Are they there only

to live in luxury and roam about in big limouines ? You should locate such training centres wherever they are and direct your Embassies to take this matter up with the concerned Governments so as to stop such training and get those terrorists arrested and dealt with properly.

16.10 hrs.

[SHRI SOMNATH RATH *in the chair*]

I treat all this as a failure on the part of Intelligence. I would like to point out that there are many types of Intelligence agencies working within the country, but for the last 36 years I have not seen them doing anything which can be termed as remarkable. They have not done any such thing. Take, for instance, the time when Sheikh Mujib-ur Rehman was assassinated. India and the then Prime Minister Shrimati Indira Gandhi had played a vital role in getting freedom for Bangladesh but later Sheikh Mujibur Rehman was killed. We came to know from radio that he was assassinated. It was the biggest failure on the part of our Country's Intelligence Agency. Similarly our aeroplanes have been hijacked many times. But not even once has our Intelligence Agency come to know that such and such an aircraft, such and such flight number would be hijacked on such and such a date and time. There have been four or five such cases. Similarly truckloads of weapons were sent into the Golden Temple. Who sent these weapons, who brought them, and how were they brought in ? Our Intelligence Agency has failed to trace it so far. Two or three M.P.'s have also been murdered. Everyone knew about the notorious hit list of the terrorists which contained many big names in Punjab and those names had appeared in newspapers and it was in the knowledge of common man that they would be eliminated and they were ultimately killed. Our Intelligence Agency was caught napping. They reached the spot after the murder to find out who committed it. Investigation was carried out later on. What a big failure it was on the part of our Intelligence Agency ? Indiraji was assassinated by those very men. The whole world wept and said ;

[*Shri Shanti Dhariwal*]

*Dil ke phaphole jal uthe seene ke aag se
Ghar ko ag lag gayi ghar ke chirag se*
Never before has such a heinous Crime been committed in this democracy. This was the biggest failure of our Intelligence. The transistor bombs exploded all over northern India but the Intelligence Agency did not know anything about it. There was a clash between Assam and Nagaland. AIR gave this news. On the one hand, Government say that they knew everything. If they knew about it, what action was taken in this regard? When everything was over and the bullets had been fired, then you say that you knew everything about it before hand. A case of Intelligence failure happened in Lok Sabha also.....(*Interruptions.*)

It was your Prime Minister Shri Morarji Desai who announced the death of Shri Jayprakash Narayan. This failure on the part of Intelligence was during your time.

So, I would like you to urge upon the hon. Minister that we are not satisfied with his statement. What is happening in the U.S.A. today may happen in Canada tomorrow. A case of burning the national flag in Britain has come to light. After the flag was burnt we came to know about it through the papers while the officials at our High-Commission were enjoying themselves at a cocktail party. Therefore, either the Intelligence staff in these Embassies should be strengthened or else, Intelligence Personnel should be sent there to keep a watch over them. Everything should be tightened. All these things should be done seriously for the security and integrity of this country.

SHRI VISHNU MODI (Ajmer): Mr. Chairman, Sir, terrorism is posing a grave threat to the world today. Whether it is the developing nations or the developed ones, terrorism has entered a new phase everywhere and a new cult of violence has emerged. A handful of people who have been misled are raising a storm throughout the world. Innocent people are being killed and an atmosphere of fear is being created through terrorism.

If you look at the rise of terrorism in this country, you will find that ever since

the Congress got freedom for the country and its great leaders like Pandit Jawahar Lal Nehru and Shrimati Indira Gandhi made the country a developing nation, some of the powers in the world, who have divided it into two power blocs and claim themselves to be custodians of the world, did not like it and a spate of terrorism started in the country. Terrorism was at its peak in 1977 when a weak Government came to power and later the people of this country realised their mistake and in 1980 routed that Government and gave the reins and leadership of Government in the hands of Shrimati Indira Gandhi once again. Those forces felt that the country would thenceforward progress by leaps and bounds and would emerge as a power to reckon with. I recollect that in 1983 when I was in America, the natives who held high posts were of the opinion that as chaotic conditions were prevailing in the country, Shrimati Indira Gandhi should be the leader for the next ten years. But the irony of fate is such that those very forces conspired and created instability in this country which was on its way to progress and was once regarded as an ElDorado and was a philosopher and guide to the whole world; they conspired in such a way that the country's most popular leader Shrimati Indira Gandhi was brutally assassinated. This incident was a challenge to the country's unity and integrity. As Prof. Tewary told this House according to a CIA report it was believed that if Mrs. Gandhi were removed from the political scene of the country it would disintegrate and go to pieces. But the people of this country showed indomitable courage at that critical moment and stood fast and created history by handing over the leadership of the country to Shri Rajiv Gandhi through a massive mandate. A deep rooted conspiracy of terrorism has been going on ever since Shri Rajiv Gandhi has taken over the reins of the country and announced that he would take the country into the 21st century with the help of his policies. Whether it is bomb explosion in mid air in the 'Kanishka' aeroplane (the facts would be known when the report comes in that regard) or the transistor bombs or the other tragic incidents like the hijacking of aeroplanes and blowing up of bridges, the conditions deteriorated considerably. Some people make tall claims

I would not like to mention the name of any particular country—but I would like that all of us in this House should unanimously condemn training in terrorist activities in any country of the world. Steps should be taken by Government to check such activities. Wherever terrorism is being patronised in any form we should unanimously express ourselves in favour of checking it.

Besides, I would like to bring to the notice of the hon. Minister that the people should be warned before hand through Radio and Television that these elements wish to create disturbances in the country. Also, if there is no law to deal with them, attention should be paid to making such a law. If someone is indulging in sabotage activities or disturbances are being created or training is being imparted in terrorism, pressure should be brought on those countries to close down such schools. If there is no such law, one should be made to prevent people from imparting such training. Besides, if such training is being imparted in any country, it should be brought to the knowledge of the other countries. The cult of terrorism has played havoc in our country. I condemn it not only in this country but wherever it is. I request the Government to create a climate against terrorism abroad through the External Affairs Ministry so that the people can keep themselves away from such things. Wherever such things are happening, they should be curbed.

[English]

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, the whole country is shocked at the revelations made by this School supposed to be run by one Mr. Camper. But, Sir, I am really not at all satisfied with the Statement made in this connection by the Government. To my mind, it is either naive or does not call a spade. What is very necessary in today's atmosphere is not this. Let us look at the Statement itself and see how it goes. In the first para it gives a very serious information with regard to this camp run by Camper, where four of the extremists went to take training. One could not complete the course due to an eye injury,

The rest took training in small arms, use of explosives, street fighting and assassination. Even they got training in chemical sabotage, which might be even going after the Bhopal type of tragedy. So, this is a very serious thing.

In the next paragraph this statement says:

"The evidence collected by the FBI from this training course shows that this was part of a larger conspiracy.

This is where I am really flaggeragasted. If this statement was made by an ordinary citizen of India, I would have understood. But then, is the Government of India in such a predicament as they understand that from America this has emanated that these things are a part of a larger conspiracy only after they heard from the FBI about this particular incident? First of all, have a look at this from where you will know that this training took place in November 1984 and this arrest took place only in May 1985.

If this itself was not known to our Government or if the FBI did not ever tell our Government, then it should have been forthrightly condemned in the statement. I do not find it here. They say it is a part of the larger conspiracy. Who does not know that State terrorism is the established policy of the U.S. Government? Who does not know that these so-called mercenary training camps which are there in America are financed by the so-called individuals? Who does not know that these individuals are connected with the States Department of U.S.A. very seriously? Who does not know that the CIA manual has given a long directive as to how to organise terrorism, sabotage etc., in other countries, particularly Third world countries? If the Government of India did not know all this and if they have understood only from the recent happening that this was a part of the larger conspiracy, then Heaven helps us. I hope it is not so. The actual fact should have been stated here because the whole question has a wider implication and it is very serious.

Everybody knows that this fellow Camper has openly admitted that he has

[*Shrimati Geeta Mukherjee*]

connection with the FBI. Everybody also knows by now that one Mr. Tom Norris who himself is a FBI agent participated in drawing up the action-plan or blueprint for the training of these extremists of Khalistanis. If it is so, FBI was in league with the persons who prepared the blueprint. This fellow Camper says that he knew that his 'pupils', i.e. extremists were going to take the training back to India as commandoes for the Sikh separatist movement. This is his own admission. Everybody knew that. He says that he knew that this is specifically meant for the Khalistan terrorists here and the FBI agent himself took part in making the blueprint. But the FBI never informed the Government of India about all these activities. Is it a question of certain individuals in America who are enjoying the freedom of running some mercenary camps? I would like to know whether our Government, in the light of whatever has been revealed before the talks or after the talks, would try to pin down the FBI on this question. Why have you not been informed? What was our intelligence agency doing either for knowing these things?

In the statement made by the Minister, he says:

"The publicity given to the Camper School has led to a considerable concern in the U.S.A. and the Senate Subcommittee on Terrorism, headed by Senator Delton and it is reportedly thinking of investigating the whole matter."

I do not know whether to cry or to laugh after reading this. Yes, surely if the American people have expressed their concern. I am prepared to believe it. But did the American Government and also the Senate Subcommittee people come to know these things for the first time after the Camper training was published in the Press? I do not believe it. Let me tell the House that according to the Associated Press report which scanned the mercenary magazines of America like *Soldiers of Fortune*, *Gang Ho* and *New Breed*, there are many such schools running in America. According to the *New Breed* estimates, there are as many as 25 such schools running in

America.

Is it for the first time after this Camper's school that they all came to know about this? It cannot be. It is there in the open press. What is the American Government doing?

So, I accuse the Government of America for adopting such a deliberate policy which would destabilise countries like ours. This is a part of that greater conspiracy. Nothing short of that. That should have been clearly stated here. I do not know what to say. Minister's reply says Terrorism is now world-wide and the US Administration has publicly denounced terrorism, both internal and international. It is hoped by all the Governments that US would put a stop to such terrorist schools in USA by bringing a new legislation." What is the basis of such hope? Has the Government of America up to now given us any basis for such hope? Is it not a fact that if we want to put a stop to this kind of schools for sabotage in our country as well as in other countries, then we have to fight tooth and nail and this type of cheek in the tongue will not do?

What I would like to know from the hon. Minister is what steps have been taken by our Government after the reported revelations from the Government of America and before the revelations. After our Prime Minister came back from there, some new things have been revealed. Some new things have been given. Those are given here but they were not there earlier.

I would like to know whether our Prime Minister has made any serious protests and what steps they are really expecting from America.

[*Translation*]

SHRI ZAINUL BASHER (Ghazipur) : Mr. Chairman, Sir, not only the people of India but the people of the entire world have become stupefied by the dark shadows of terrorism cast over the whole world. Terrorism is not new to the world. Terrorism had been resorted to achieve political objectives since long, but today everyone is concerned at the increasing terrorist activities in almost every country

Of the world, particularly the democratic countries. It is a matter of great concern that the terrorists are being given systematic training to carry on their activities. Funds and arms and ammunitions are also being given to them for the purpose.

When news item appeared in the press that a training centre existed in the Alabama City of the U.S.A., everybody was shocked and that was but natural. However, it is also true that there training centres are not a new thing. Training Centres are being run not only in Alabama but in New York, Illinois and Indiana also. They are being run all over the United States of America and in other countries also. There are not new. But today the roots of terrorism have gone so deep that it has spread panic to the entire world and our country has also fallen a prey to terrorism. Everybody is naturally concerned about it.

It is a matter of great concern that schools for giving training to terrorists are being run in a country which calls itself a democratic country and the protector of democracy and where the headquarters of U.N.O. are located and which preaches to the people of the world about freedom, equality, democracy and fraternity. How can a civilised person forgive such a country where such a such training schools are being run because after getting training in these schools, the terrorists kill innocent people including women and children and also people travelling by air? Recently, in Delhi transistor bombs were exploded as a result of which men, women and children living in *jhonpries* also were affected. The victims of terrorism do not know why they are killed in this manner.

Such type of training is being given in the U.S.A. C.I.A. of U.S.A. has earned a very bad name. It will not be very wrong if most of the people in the world are of the view that C.I.A. is providing protection to these training centres in the U.S.A. because history bears it out that a large number of political murders have been engineered and many governments have been dislodged through such terrorist activities. Such incidents have taken place not only in Asia, Africa or South America, but in the Euro-

pean countries also. Through these terrorist activities a super power tries to twist the foreign policy of many countries in its favour. One super power of the world has been indulging in such activities in developing countries, newly independent countries and non-aligned countries since long and political leaders have been murdered there. We have read in the newspapers that after receiving training in the Alabama Mercenary Combat Training Centre many students committed a large number of murders in the Lebanon refugee camp and they had a hand in killing the opponent of President Marcos of Phillipines. The students, who got training in this very centre, had a hand in the murders that took place in South America as well as in other political crimes.

Mr. Chairman, Sir, today I would like to say that such a thing which is going on in America is wrong from every angle. It is wrong from the point of view of humanity, from the point of view of civilisation and from every other point of view. The U.S.A. should close down such training centres. I shall not condemn the U.S.A. for this act as strongly as I would wish because our Prime Minister has just come back from there and he might have discussed it there. In the statement made today the U.S.A. Government has been requested to close down such training centres.

Recently, I happened to go through a statement of President Regan which he made at a meeting of the American Bar Association. I would like to quote some portions from that—

[*English*]

“We must act against the criminal menace of terrorism with the full weight of the law—both domestic and international. We will act to indict, apprehend and prosecute those who commit the kind of atrocities the world has witnessed in recent weeks.”

[*Translation*]

President Regan has said that through legal action and in every possible way this dangerous menace—both domestic and

[*Shri Zainul Basher*]

international—should be curbed. We hope that such training centres will be closed down in the U.S.A.

[*English*]

SHRI PRIYA RANJAN DAS MUNSI :
America is telling lies.

SHRI ZAINUL BASHER : They have assured as that they will close them down. I don't know I have to believe what my Government says.

[*Translation*]

Our government have said in the statement that the U.S.A. proposes to do so. While giving a reply, the Foreign Minister will give the details. But the entire world is concerned about the manner in which the big powers are resorting to terrorism as an element of foreign policy. I hope that full attention will be paid in this regard keeping in view the concern of the peace loving people of the world. The entire world is in the grip of terrorism. Even the U.S.A. is falling a prey to terrorism. All other countries—big and small—are victims of terrorism. Innocent people are being killed. We hope that keeping in view all these things, a consensus will emerge, and a climate will be created in the world in which such activities will not be given any encouragement and protection.

[*English*]

SHRI N. VENKATA RATNAM (Tenali) : Mr. Chairman, Sir, our persistent policy has been to be friendly with all the countries in the world, including the U.S.A. and USSR. But as we move more friendly with USSR, it is unfortunate to observe that the USA is going too far from us. This is the unfortunate situation which we are facing now. But still there are some friends who believe that the USA is our friendly country. Is the attitude in the activities of the USA anywhere near the definition of a friendly country? That we have to conclude now. Let us begin from the particular instance where the training of terrorists is going on in America. The details are given and I need not go into them. There are

more than 25 terrorist schools and these are being permitted without the knowledge of America! We are not prepared to believe that. In such a country like the USA with so much of FBI and so much of sophisticated machinery, is it believable that these schools are in existence without the knowledge of America? That is one instance Sir. First we must take that in any country a terrorist school to exist is an offence against the society and that is not limited to only one country. Unfortunately our terrorists had training in one of these American schools and for them there is no limitation. People of other countries can join them and get training in terrorist activities and in the manufacture of lethal weapons. It is an offence against the whole world and against the whole society. The attitude is being taken by the USA that all this is being done without the knowledge of America and that we can believe that it is our friendly country.

The attitude of USA from the very beginning we are difficult to believe. Let us begin from the Indo-Pak war during that war USA sent its navy into our Bay of Bengal. Secondly, the recent revelation of Mr. Nixon saying that he wanted to use atomic weapons in the India-Pakistan war and the reasons adduced by him are very very assuming. His reasoning was that India was prepared to occupy even Pakistan and if Pakistan was occupied by India, then China will intervene which will invite Soviet reaction. That was the reason why he thought of using atomic weapons against India. It is a very assuming argument. Not only that, observe its recent attitude. USA is going to give Pakistan 5 billion dollars as aid. That is another attitude which we have to take into consideration to come to the conclusion whether USA is behaving as a friendly country or not. All this is being done in spite of our repeated protests to USA not to help Pakistan to become a nuclear power. Our only anxiety is that if Pakistan becomes a nuclear power, it will constitute a danger to our country. These protest were lodged by our very beloved Prime Minister during his recent tour of USA. In spite of it America is going with its programme of helping Pakistan with 5 billion dollars.

All this would go to show that we cannot believe that America is behaving as a friendly country to India. So I would like to draw your attention that from the very beginning the attitude of America in politics has been consistently anti-people, anti-democracy and anti-revolutionary. Let us take countries like Cuba, Vietnam and Nicaragua. In all these countries the consistent policy of America has been one of an anti-revolutionary attitude. With this attitude being consistently practised, can we believe that USA is a friendly country of India? I am afraid that we cannot say that it is a friendly country.

With this attitude we are also not prepared to believe that this terrorist-training activity is going on without the knowledge of the USA Government. So let us lodge a strong protest with USA for allowing these schools and the terrorist literature to go into the hands of the public. So I appeal to the Government to make a strong protest to USA.

I thank you for giving me this opportunity.

[Translation]

SHRIMATI KRISHNA SAHI (Begusarai): Mr. Chairman, Sir, today I read a press report under the following heading:

[English]

“Training the world in terrorism unveils the ugly face of America’s democracy.”

[Translation]

We are having a discussion on this problem. It is a very big challenge to the entire humanity. You might have heard that a devil is given training in order to make him a man, but it has not been seen anywhere that man is given training to become

a devil so that humanity is put an end to in the world. It is beyond one’s comprehension. One can understand for a while that men may be cruel, but it is a matter of great surprise that women are also found to be involved in it. It is surprising because women are very compassionate and kind hearted. It is a matter of great regret when I read the statement of Frank Camper’s wife that they were not concerned with what the people did outside after receiving training in these camps. They are not concerned at all that innocent persons including children are murdered openly. They are not concerned at the fate of those innocent passengers of ‘Kaniska’ which exploded in the air and all of whose passengers had met their watery grave in the ocean. Many bridges are blown up as a result of which railway trains are involved in accidents and when the wives, who are awaiting the return of their husbands, come to know about their death, they are unable to control their tears. These people do not bother about all these things.

I do not have enough words to condemn all the terrorist organisations which are active in the world today. Not only government but all of us should consider over this matter because it has posed a great danger before us. Across our borders training is being given to spread terrorism. All the countries of the world are facing the problem of terrorism, but it has become a very serious matter for independent and developing countries like ours.

The activities of extremists have been on the increase in our neighbouring countries during the last 5 years and this climate of terror has posed a danger to universal brotherhood as well as to our unity and integrity. It has become a very big question mark for our cultural values and democratic institutions. In the U.S.A. of course these people are being given training. We have read in the newspapers that in Mexico also more than Rs. 6 crores have been spent on this work during the last 18 months. A huge amount is being spent on giving training to extremists in the USA and many other countries. Several training centres have been set up in those countries. Besides,

[*Shrimati Krishna Sahi*]

such training centres are also functioning in Canada as has been reported in the press. Some people from our country as well as from our neighbouring countries go to these camps for receiving training. We have heard about mutual exchanges between two countries in the fields of art, literature, trade, etc. but we have neither seen nor heard about mutual exchanges for providing training in genocide.

Today it has become a matter of concern for all of us. Recently the transistor bomb episode has taken place. After that we have come to know that those people were given training in electronics and after receiving training in electronics when they come here, their widespread and well-planned activities posed a danger to our country. Our country was making very good progress. We were marching ahead in every field. Every type of development was taking place in our country and it had become so powerful that many countries started feeling jealous of it. In order to create political instability in our country, a conspiracy was hatched to murder Smt. Indira Gandhi. When our present Prime Minister was about to visit the U.S.A., a conspiracy was hatched to murder him also. One or two persons could be arrested and punished, but after this more will emerge and this process will continue. I, therefore, would like to say that unless the training centres being run in the USA and other countries are banned, this drama will not end.

We have heard that some of our Ex-servicemen have gone abroad and are getting training. This is a very serious matter. Those who were entrusted with the security of the country are bent upon destroying it now and are getting regular training there on terrorism. This organisation of retired army personnel is proving dangerous to us. We have been told that 27 or 28 such organisations of Indian origin are getting training in foreign countries. We have kept a close check on their activities but that is not enough

There is need for dealing with them in an effective and firm way. It is because

extremism appears before us in many forms. It has many faces. Sometimes it comes as hijacking or bomb explosions; sometimes it shocks us in the disguise of transistor bombs or the poisoning of drinking water. These happenings are most unfortunate for all of us and we hope that our Government would take effective steps in this regard but at the same time we, the people's representatives, should sit and put our heads together and give a thought to this matter of grave concern.

[*English*]

SHRI G.G. SWELL (Shilliong) : Mr. Chairman, in the wake of Prime Minister's visit to the United States of America which has generated a considerable amount of goodwill and a climate of cooperation and communication, I think we should continue to strengthen that and it is necessary for us in this House, to speak with constraint and circumspection. Even so, in connection with the training of certain Indian terrorists in this mercenary school in Alabama in the United States, there are certain facts which stand established and are irrefutable. We do not know how many of these kinds of schools are there in America, but they are there with the full knowledge of the American authorities, if not with the support of the Federal Bureau of Investigation of America. The American people and the American Administration may have their own perspective of things. Therefore, it should be fully within their knowledge that a number of Indians, may be Indian citizens, may be people of Indian origin have sought training in this School and according to the statement of the Dean of the School, Mr. Frank Camper, they had made it very clear that they were not interested as such in mercenary training in leading out their services for payment in fighting other people's wars. This is what mercenarism is. They were not interested in the kind of training. They were interested in doing certain things against the Indian leadership, against the Indian people, in doing certain things to destabilise India. They have made it clear and Mr. Frank Camper has stated as much. They wanted to be trained into and got pos-

session of special weapons to assassinate Indian leaders, particularly the Prime Minister ; they were interested in explosives in order to blow up bridges, to blow up high-rise buildings in this country, to repeat Bhopal like tragedies through some kind of chemical explosions, if possible to blow up a nuclear plant. Therefore, this would have been within the knowledge of the FBI and this training had been given to them in November last and it was only now that things have been brought to light.

Therefore, we would agree with what the Prime Minister said even after his return from the United States of America, that although the Government of America have shown a little more cooperation, they are still not coming out fully about this conspiracy against India.

17.00 hrs.

I would only like to say this on the floor of this House that it is in the interest of peace in the world that there should be better communication and better cooperation between India and America. We are utterly sincere in this and we will like to have reciprocity on the part of the United States that they are also utterly sincere in this new climate of cooperation.

Now, terrorism is a global and universal phenomenon today. America itself has just had the trauma of the hijacking of the aeroplane of the Trans World Airlines. That trauma led President Reagan to think in terms of boycotting and blockading Beirut airport. That is an over-reaction and as it turned out, it was a non-starter. But it is indicative of the mood of the trauma that has seized the people of America. Therefore, if terrorism is to be combated, it has to be combated through cooperation among different States and Governments and people, but, if possible, through some kind of an international undertaking. I do not know how that is possible. First of all, there

should be a political will. President Reagan himself had been a recipient of a terrorist's bullet on his body a year or two ago. We congratulate that he escaped, he got over it. We are happy that today he is also getting over another ailment for which he had to go for an operation and only yesterday, this House expressed its relief and conveyed its goodwill to him and to the Government of America for his speedy and full recovery.

The Prime Minister of Britain, Mrs. Thatcher, the other day made a very strong speech to combat terrorism, because she herself escaped death by assassination by the skin of her teeth only last year. Therefore, this is a phenomenon which has to be combated in that way. How it is going to be done, it is more than we can say at this moment, but there has to be utter sincerity and cooperation among countries on this. Perhaps it would be necessary that this question is taken up in the United Nations, that ways and means are found by cooperation among the different countries.

Well, I do not know how much to say on this, it can be done, it has to be done. President Reagan had gone to the extent of saying some time ago that terrorists should be found out and terrorists should be done away with wherever they are. Perhaps that might be an answer, to have a kind of an international force to do that, but I think that this kind of private schools that are being run, which are not under the control of an established Government should not be encouraged. And I think, it is necessary for us to convey to the American Government that they should find some way of banning these kinds of schools. These are free lancers, they get training and everything and they can do anything they like with that Mr. Frank Camper wanted to draw a line between terrorism and mercenarism. He went on saying again and again in that film that he was against terrorism and, therefore, he was training these people to combat terrorism in different parts of the world.

[*Shri G.G. Swell*]

But who are these mercenaries? The individuals who go to him, they are not deputed to undergo training in his school by any established government. They are the people who go thereon their own. And therefore, when these people go to their country or any other country to do some kind of things, it is terrorism. It cannot be distinguished. I think he was making a bad point when he tried to say that he was against terrorism and therefore he was giving this training. This kind of schools are utterly undesirable. If any kind of training is to be given to the people, to the commandos to combat to the terrorists, it should better be done by the Governments themselves. Well, that is all that I want to say, Mr. Chairman, thank you very much.

17.09 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Chairman Sir, schools of murderers have been opened in the USA. When we read about them in the newspapers for the first time, we could not believe that there can be such schools also. Later when detailed reports were received we came to know that there is not only one such school put there are 25 other schools also giving training to murderers. These schools impart training in the execution of murders, in using dangerous weapons and making big bombs. The Campers in Alabama even said that they had a blue print of the plans to do away with many citizens of India and liquidate leaders in a systematic way. They also said that whatever was happening there was all due to those schools. No amount of condemnation would suffice.

The limits to which they can go was brought to light by some American magazines. They even said that these people were being given such training that they could even go in for nuclear weapons which could be used by the terrorists.

There are five universities in America and all of them have reactors where uranium is stored in small quantities. Imagine

for a minute that if they plan to steal uranium from there they can easily make an Atom bomb. They are given such training. If you think over it seriously you will come to know how dangerous such terrorist activities can be.

The American Government and the American President say on the one hand that the terrorists should be liquidated and they condemn their activities put on the other hand they say that they do not have any law under which these schools could be closed down. The American Government display their helplessness. The need of the hour is to mobilise public opinion against it. I would request the Government and the Prime Minister that the non-aligned Countries should put pressure on these nations. A mass movement should start so that all the countries should keep one another informed about the terrorist activities and the infiltration of their citizens in other countries and only if the Intelligence agencies of all these countries work together, the terrorist activities can be controlled throughout the world. I would request the Government and the Hon. Prime Minister to help stop whatever is happening in America and it is for the American Government to make a law to put an end to it. This is the foremost duty of that Government. If they do not do it then I would appeal that we should raise this matter in the United Nations and force the American Government to close down these schools.

I would even say that although they claim that they would not give shelter to terrorists actually they are giving not only shelter to them but also training. The American Government are aware of it. They should give a categorical assurance to the people of India and to the Indian Government that they would take all possible step to close down these mercenary schools where murderers are being trained.

The irony of fate is that America signs agreements with us and talks of export import trade; but do they want to export weapon to this country? What do they wish to do? It is all the more necessary to seriously bring this to the notice of the American Government. Our Prime Minister visited

America and held detailed discussions about these extremist activities and incidents and even after all this, if the American Government does not agree then we will have to think once again about the type of relations we should have with that Government. We wish to have good relations with them but what are their intentions? We cannot go by what they say or what welcome they accord. What we need is their positive help in this regard. We are not asking them for the moon. We are merely saying that these despicable activities which are going on in that country would have to be stopped by them. We want an assurance in this regard from them that all possible efforts would be made because these dangerous activities can cross any limits. There is no end to it. Innocent lives are snuffed out; innocent people are killed. This has happened earlier also. The assassination of 'Rastra Mate' Indira Gandhi' has taken place in the recent past. The BBC did not pay any heed to the warning but broadcast the announcement to give award to the assassins. We did condemn it. But the Country from where the announcement was made and the Radio which announced it did not apologise. Such things should not happen in future and the Indian Government should exert pressure on those countries and make them understand that India will not tolerate it any more. I would also say that there is no need for us to become more vigilant.

The Speakers who preceded me raised doubts about the working of our Intelligence and our Embassies. However the Home Minister may justify our Intelligence agency it has been a failure. It has been so on more than one occasion. 25 schools for the training of terrorists were opened. Conspiracies are hatched even after our Prime Minister has been assassinated. We came to know about it through news papers and our Embassies and Intelligence agencies were blissfully ignorant of it. We shall have to raise an anti-terrorist Squad to put an end to these terrorist activities and liquidate them within the country and abroad. For that we shall have to stand on our own feet. Pleading with other countries will not help much. We shall have to raise our own machinery which would get information about such activities abroad and forestall

such elements so that they may not be able to hatch plots for the assassination of the leaders and innocent people in our country. Not only this, they should not be allowed even to raise their evil eye towards them. To create such a machinery has become absolutely essential. Govt. should give it a serious thought. Such a machinery should be raised both in and outside the country so that such terrorist activities are put to an end to. Besides putting pressure through the U.N.O. and all other countries, India should create such a machinery and give a lead to other countries so that such activities are put an end to throughout the world. If need be, mutual agreements may be signed by various countries and efforts may be made to eliminate such terrorist activities by passing on available information.

[English]

SHRI SAIFUDDIN CHOWDHARY (Katwa): Close on the heels of the *Kanishka* disaster came the news that in the USA, terrorist schools are run, to train the Indian terrorists also who want to carry on subversive activities in India. That School in Alabama, the Recondo School has produced a blueprint, as we have learnt already, to hit targets which are Indian. They may be in India, or may be outside India—in New York, London, Toronto, California etc. This School, we know, is run by Frank Camper. Frank Camper is a war veteran. He took part in the Vietnam War, and he is a very reputed person in America, in the ruling circles and in the conservative circles. They consider him a hero; and the school that he runs there in America is nothing illegal. That is perfectly within the law.

We saw a film, which was on the interview with Camper, thanks to the Government of India. In that film, startling revelations are made by Camper himself. It is quite legally that they are training the mercenaries. He tries to draw a distinction between mercenaries and terrorists. But we do not understand how we can accept the difference, when we feel the attack on ourselves, or when they train mercenaries to go and attack the legally-elected Government of Nicaragua, or when a person graduated from the same school plants a bomb in *Kanishka*—what difference does it make

[*Shri Saifuddin Chowdhary*]

then? They are trying to convince us that these kinds of schools can be run in a democracy perfectly legally, as they are not purported to train terrorists, but mercenaries. But what power do they have to forcibly interfere in the affairs of other sovereign countries? They have an arrogant power. That is not a democratic power; that is not a progressive power.

Their intention to give training to persons who want to hit India has a particular meaning. It is part of a bigger process, about which we have been telling people over the years. How an attempt is being made— I am not going into details; so much has been said now. One attempt is being made to say that with that school, the U.S. Government has nothing to do. That is a private concern for that matter. The U.S. Government is a Government of the Privates. Everything in the U.S. is private.

PROF. MADHU DANDAVATE
(Rajapur): Don't demand nationalization.

SHRI SAIFUDDIN CHOWDHARY: If they face some countries like Viet Nam, they will understand what is nationalism.

Frank Camper, in the interview, had admitted that he was an agent of F.B.I.,

That FBI which revealed the conspiracy against our Prime Minister and Shri Bhajan Lal. Then when Mr Camper was asked about his link with CIA, he said, if I have a link with CIA, I am not supposed to tell you about that. So, it is quite convenient for this country to do it which is a source of international terrorism. We have to understand it now; we cannot just allow them to deceive us by some memorandum of technology and money that may come in. If some money and technology can shut our mouth and close our eyes to the real danger that is coming to our unity and integrity and independence, then we do not know what will happen to this country. We have to see how the demand should be made. If some demands are made, very good. If a demand is made that you have to close down that kind of school in your country, it is good. But to some it is quite ridiculous to tell the demand also. The hon. member Shri H. M. Patel was telling that how can you

make a demand that they should close down their school, because it is a sovereign country. If they like they will do it; if they don't like then they will not do it. But we have to tell them in a firm manner. Then we have to take our own course of action. If they do not close it, we have to try to build pressure, international pressure. Are we to believe that America is not civilized. There are codes of human behaviour all over the world. We may have to take it up with certain international forums, although that sometimes becomes ineffective. Against South Africa, how many times resolutions are being passed in UN? Who is caring for that? Now USA is also feeling the pinch of terrorism that is TWA. What is that? They felt it very good. Is that the only first act of terrorism in Lebanon? Lebanon is terrorised by USA and Israel and as a retaliation, they have done that; that is a very bad thing; that is not the way to do it. But we have to understand what is the source of terrorism and this is where we have to make our efforts.

Their global strategy is to create certain areas of influence. Some days ago, President Reagan had declared that he was outlawing some countries of the world. See how a mind is acting. What are those countries? They are Nicaragua, Cuba, Iran, Libya and North Korea is DPRK. They are sanctioning money in their Parliament to aid mercenaries in Nicaragua. 30 million dollars they have sanctioned some days ago. They are training mercenaries. How to differentiate it? What business they have to aid it in Nicaragua and to send mercenaries? Then some graduates from that school took part in the massacre of Sabra Camp, in Palestine, in Philippines, in South Africa and everywhere. So, we have to understand all this; we have to be unequivocal in our approach, in our condemnation. If they do not accept it, if they say that they cannot do anything in this, then we have to think about it in our own way. The hon. Minister has said that USA think that it is perfectly within the law. If they do not listen to us, then we have to try to adopt other options; we cannot just remain silent. When they give money, it is part of their strategy to dominate over India; when they aid terrorists, that is also part of their strategy to dominate over India. In

that approach, I at least see the problem; and I am not at all surprised that they give this kind of training and this kind of inhuman approach they are having. They are not at all bothered that Kanishka could be the result of some person who graduated from that school.

Mr. Camper Said "What to be bothered about?," It is smoothing like a traffic inspector who gives training to a person and should he be bothered when some accident is committed by some of his trainees. Now, this is the kind of approach that is pursued in America and everything they do is in the name of anti-communism. Anything anti-communism is sacrosanct. One of the national dailies of our Press wrote that the theory of anti-Communism and thereby aiding the mercenaries and terrorists does not apply to India. For Mr. Reagan anti-Communism does not mean anti-CPIM or anti-CPI only. Non-alignment gives rise to communism in their concept. So also independence and self-reliance. So, you have to be dependant on them, for whatever they say. This is the kind of thing that is going on and we have to understand that this is a clear attack on our independence, on our sovereignty, on our self-reliance, and all that path we have chosen. And in that way we have to take it up, I want a categorical answer from the hon. Minister about the action they have taken, how they are pursuing the matter, what kind of condemnation has been issued, what are the words actually used and so on. All that is very much necessary.

I find that the film about this is very revealing, and I think all the Members have not seen it. They should have an opportunity to see it. The members of the Press should also see it. The whole country should see it.

SHRI NARAYAN CHOUBEY : It should be shown to the people on the TV.

SHRI SAIFUDDIN CHOWDHARY : I quite agree. But some people say that there are schools on terrorism being run and that may not be quite good. But I just do not understand one thing. They may got to know by so many other means. Then Press should be told not to report on people will read this.

AN HON. MEMBER : Others may show it to the people.

SHRI SAIFUDDIN CHOWDHARY : Yes They will smuggle the film and they will show it. To creat the sight atmosphere and to alert the people, government should show the film in the T.V. But if the government decide to give half information I am helpless.

MR. DEPUTY-SPEAKER : For the information of hon. Members I want to mention that the Hon. Prime Minister will make a statement on Punjab at 5-45 p.m. today.

PROF. MADHU DANDAVATE : Is that a part of the debate on terrorism?

MR. DEPUTY-SPEAKER : Prof. Tewary.

SHRI NARAYAN CHOUBEY : Tewary the Great in opposing imperialism.

PROF. K.K. TEWARI (Buxar) : Mr. Deputy-Speaker, we have spoken *ad nauseum* about this menace of terrorism and I am firmly of the view that this horrendous revelation of training camps for terrorists in America is an assault on our freedom, on the concept of our integrity and our national unity.

Sir, these schools or a cluster of schools that exist for the training of these terrorists and mercenaries, well, they have been in existence there and terrorists have been exported to different parts of the world, whichever country has refused to fall in line with the philosophy of Pax Americana, has been sought to be subdued through murders, de-stabilisation and such other acts of violence unleashed through the help of such elements. Therefore, this has not surprised me. This report that the schools are going on and persons of Indian origin are being trained to take murder and destruction to India, this did not come to me as a surprise. What surprised me most, and that part is more revealing.

This revelation came through FBI and that too on the eve of Prime Minister's visit. It is very instructive to know that FBI came out with reports that these terrorists may pose a danger to the life of the Indian Prime Minister while he is on the

[*Prof. K.K. Tewary*]

American visit. But later on it transpired in one of the statements—one of the terrorist-trainees said—that they were trained in planting explosives which could have led to the destruction of big bridges or houses or even blowing up of atomic reactors in India. And it also included an assault on the life of the Prime Minister. But FBI which, I, on the basis of my information, can say, has been funding and directing the activities of these schools, had suggested that this act of assassination of Indian Prime Minister should not take place on the soil of America; it can take place anywhere else in the world, but not on the soil of America. I do not know how far and to what extent Government of India was informed or is in the know of this fact. Therefore, I am firmly of the opinion that running of this school or this group of schools by American elements like Camper, is the ugliest, the most deformed and depraved form of imperialism. Let us not delude ourselves in believing that mere talks, mere suggestions from some do-gooders from America would dissuade imperialism from its depredations, because, by nature, imperialism is murderous, predatory and violent. I am again addressing the whole House and I am sure, every Member of this House will join me in cautioning the Government that if we face this menace of terrorism or source of terrorism, whether it is America, Britain or Canada, it is not through negotiations but by mobilising the people of India, who once, fought the British imperialism and shook the foundations of British empire, the precursor American imperialism. Let us mobilise the people of India, let us mobilise the peace loving people of the Third World and let us also go to the friendly countries and mobilise world opinion for a special session of the UN General Assembly for the condemnation of the merchants of death, who are operating from the soil of America. America which projects itself as the country of freedom and liberty, I am sorry to remark, has turned into the kingdom of Satan from where death is exported, from where destruction is exported. Again I say, let us not nurse hallucinations and illusions of smaller and bigger size. India is the prime target of world imperialism today.

Sir, in my previous speech, when I spoke from this floor of the House on the Congressional hearings in American Senate Sub-Committee, I had requested the Foreign Minister about that report of Hardgrave. I had suggested that if you want to prepare the people of India against the similar happenings in this country, let that Hardgrave report be placed on the Table of the House; let every Member of Parliament have a copy of it. This report was prepared much in advance of Madam Gandhi's death. This remains an obnoxious mystery. It always irritates my mind to think how the American authorities conducted a study much before the death of Madam Gandhi, and how come American authorities knew that Madam Gandhi was going to be murdered.

Mr. Foreign Minister, your Government has been maintaining that FBI is not sharing certain vital pieces of information with the Government of India. May I know what is the nature of this information? Does this information relate to a sustained conspiracy in America to assassinate Madam Gandhi? Personally I feel—I do not know what is your information about it and you may not reveal it to the House—this information which you are calling from or you want from FBI, relates to the plot to assassinate Madam Gandhi, advanced preparation for that horrendous crime which robbed India of its tallest leader and threw us into the vortex of that terrible trauma which we had to undergo after Madam's assassination. We cannot forget that. Or does it relate to the new plot to assassinate the present Prime Minister? What is this information which you say FBI is not sharing with you? Therefore, Mr. Deputy Speaker, Sir, I take this opportunity to caution this House and to caution, through this House and through you, Sir, this country that the patrons of Pol Pot, that fiendish character of Kampuchea who put to the wall ten million people in Kampuchea, who rased that ancient civilisation of Kampuchea to the ground, the patrons of Zianism in Israel, the patrons of racism in South Africa, the people who first exposed innocent humanity to the rauages and horrors of atomic war in

Hiroshima and Nagasaki, I say in the third world war, they cannot be rusted. And, Sir, my contention is that we have to meet this challenge. Now this terrorism is the latest threat to our country. This has been preceded by several developments. Unfortunately, I do not have time enough at my disposal otherwise I would have gone into all small details of the processes of destabilisation as practised by CIA and Imperialism in different parts of the world. We are not unaware of what happened in Chile, we are not unaware of what is happening in Nicaragua, we are not unaware of what is happening in Afghanistan. Are we unaware? The Minister for External Affairs, would you please enlighten this House as to how much money is being spent? My information is that about 300 million dollars Americans are giving every year to the groups of Muzahiddins in Pakistan who have training camps there directly under the supervision and guidance of CIA agents, and terrorists from Punjab are sharing the training in these camps, and Pakistan is acting as the conduct for terrorism. Your planes were hijacked and taken to Pakistan. Now the same terrorists, the same groups are being protected. A trial is on, a fake trial. You will bear me out, Mr. Foreign Minister, that as on today those terrorists are being tried but this is not for punishing them, this is an elaborate arrangement to propagate and to publicise this, Pakistani authorities are taking advantage of this and this is being done in Pakistan. Mr. Foreign Minister, you have been talking and people have been talking. I am sorry to say that sometimes we tend to become very naive, very simplistic in our analysis, in our approaches. Where is the law? The lawless laws of Britain? The lawless laws of America? The lawless laws of Canada? Are we unaware that on BBC network radio network, that Chauhan, that fugitive from law, went on a programme and announced a prize on the head of Madam Gandhi?

And after her assassination, he was allowed to go on the same programme exulting on that assassination. I would like to ask, will the British authorities allow the Irish Republican freedom fighters to broadcast similar programmes on the BBC

network? The British claim to be civilised people and they have a set laws. But laws which propagate and facilitate propagation of the philosophy of murder are to be condemned universally.

I had also suggested in my last speech that there appears to be a close cooperation and similarity in the actions of the British authorities and the actions of the Canadian authorities. In fact, these groups of terrorists operating from the Canadian soil are being given huge funds in the name of their being minorities. They are supposed to propagate their minority culture and minority religion. But in fact, this is all finding its way into such heinous activities like training camps or purchase of arms. I would like the hon. Foreign Minister to enlighten the House as to how many IRA freedom fighters have been hanged, jailed or punished by the British authorities under the same set of laws and how many anti-Indian terrorists have been punished under the same laws. I would like him to give us figures on this.

Sir, I would like to emphasise that this is a very serious challenge and it is a continuing challenge to our freedom. This challenge is a continuing challenge to the life of our leader and other men in public life. This so-called Camper school is a proxy. Behind the Camper there are other forces operating. Their aim is to assassinate the Indian leaders whether they are in India or outside. Have we forgotten; the dastardly and cold-blooded of our diplomat Mahtre? His murder took place in Britain. Have the British authorities been able to bring the culprits to book? How is it that some of the murderers of Mahtre are now operating from Pakistan? They were allowed to flee from Britain and now they are in Pakistan. Therefore, the whole scenario is frightening and we must gird up our loins because it is a challenge of a century. Such type of challenges come once in history. This challenge has come to us.

Here I would like to emphasise that it is not a group of officials in the External Affairs Ministry who will bring about a solution. It is the will of the people of India to remain independent, the will of the

[*Prof K.K. Tewary*]

people of India to maintain the inviolability of our frontiers, to maintain the integrity of this great nation that will meet the challenge now posed to us, to the lives of our leaders and to our frontiers.

Therefore, without going into greater details, I would only say that time has come when the people of this country have to be mobilised. The people of the third world have to be mobilised. Of course, sometimes the American authorities also feel the pinch of terrorism, but their pinch seems to be very peripheral. It does not hit them to the bones. In our case it is hitting us to the bones. Therefore, Sir, it is a question of our survival. And when survival of the nation is at stake, we must not leave any stone unturned to prepare ourselves to face this supreme challenge that has been posed to the nation. Therefore, I think the Ministry and the Government will rise to the occasion and accept the challenge and fight it to its logical conclusion. And I think the people of India are capable of fighting the challenge.

With these words I thank you for giving me an opportunity to speak.

SHRI B. K. GADHVI (Banaskantha) : Mr. Deputy Speaker, Sir, terrorism deserves to be universally condemned by all of us. There are no two opinions about it. Looking to the entire gamut of terrorism, it would be appreciated that there are various designs and motives behind training the people for perpetrating a crime, training the people for de-stabilising a country, and training people for murdering the heads of States, etc. When we examine their entire activities, what we find is that these terrorists act in two ways. In one way, they try to justify their activities for espousing some cause and they say, 'We have a particular goal and we are including in these terrorist activities for that purpose'. Another is to keep somebody at ransom to create some disturbance, particularly in developing countries (who are trying to sustain on their own legs) which are coming up to equate with the developed countries. Now, these terrorists are trying to thwart and to subvert these developments. So, in these two different ways they are operating for different designs. But it is very un-

fortunate that despite all our condemnation of violence in any form, violence has not subsided at all and it goes on increasing.

Sir, the United Nations tried to pass some Resolutions in the past against such terrorist activities. Unfortunately today we find that all those resolutions of the United Nations are remaining only as dead-letters and nothing more!

17.47 hrs.

[MR SPEAKER *in the Chair*]

Sir, it was a shocking revelation to us to know that in America these mercenary schools are imparting training for terrorists. This has been causing great concern to us and they have been trying to sabotage this country also. It is also our concern that our neighbouring country with whom we are always trying to foster friendly relations, with whom we are trying to share each other's difficulties, is trying to impart training for terrorists. There are some terrorists who are being trained there and this is a matter of great concern for us.

I am glad that our hon. Prime Minister visited America. There has been lot of goodwill shown by the American Government and President Reagan. The American President condemned various kinds of terrorist activities. We all welcome all these sentiments. But we would like to ask whether it is merely a 'lip-sympathy' or whether there is any definite moved to combat terrorism which is being generated from that country itself. Sir, it is said that these mercenary schools are within the framework of the law of the United States. It may be so. But, when it has been revealed to America that this school is producing students who are capable of destroying vital installations and committing heinous crime, they should have taken note of it and put a ban on to put a ban on such schools which impart training in terrorism. If it is not banned, these terrorist activities would operate as a great barricade and obstacle for the developing countries. In this respect, the imperialist and western countries are always eager to achieve that goal. America says that they have also been victims of the activities of terrorism because their own plane was hijacked. Even Britain can say that they became victims

and their Prime Minister escaped death by a teeth-skin. But it is not enough. We find that in larger and larger areas, terrorism is posing a great threat. They are more active in our country when our nation is trying to foster unity and solidarity amongst its own people.

Unfortunately condemnation of terrorism is not forthcoming with full-throated enthusiasm. In India, we are happy that all sections of society, maybe a Hindu maybe a Muslim, maybe a Sikh, maybe a Christian, condemn terrorism and therefore, if terrorism which has started some disturbances in some parts of our country is going to be combated and contained, we have to put it in the larger context and therefore, I would like to ask the Minister whether the Government of India would like to initiate a proposal or would like to take up this matter before the United Nations to evolve a code of conduct to condemn terrorist activities in any country and to put a ban on imparting training to terrorists in any country. I would also like to know whether the Government of India would try to evolve some formula at least among the developing countries and the Third World countries by which unitedly they can stand and fight against terrorism so that these countries may not fall a prey to the designs of the imperialist countries. I would request the hon. Minister on these two points and I would submit that as I stated in the beginning of my speech, it deserves universal condemnation. It is very good that regarding the Calling Attention motion, you rightly found the importance of this matter and therefore, it was converted into a free discussion.

Mr. Swell rightly said that free lancers can act in any way they like. When they are out of school, they can do anything and perpetrate or commit any type of offences and therefore, such activities have got to be curbed. We do not know the number of schools in America; they may be more or they may be less, but they have got to be nipped in the bud and I hope that our message from here would convey to all the countries, maybe Britain, maybe America or any other country, that we believe that these anti-national activities or the anti-world activities are not conducive to peace, they are anti-world peace and therefore, they should stop them.

With these words I again impress upon the External Affairs Minister to find out and evolve a formula or suggest something to the world polity that some formula is evolved with a view to contain terrorism.

With these words, I thank you very much.

[Translation]

SHRI RAM BAHADUR SINGH (Chhapra): Mr. Speaker, sir, so far, my knowledge has been that wherever education or training is given, it is for acquiring knowledge, for enhancing knowledge, for making a man a man, but it is for the first time that I have come to know of the training being given in Alabama in America for making a man a devil. The youth and the students are taught the methods of assassination. They are taught how to dislodge the government of any country through terrorism, how to create disorder in any country and have to imperil the freedom of any country. It is not surprising for me because and imperialist country, any country believing in the doctrine of imperialism, such as, America subscribes to the theory that it can impose its hegemony on all countries of the world by hook or by crook. This is the result of that policy that training in terrorism is being given in Alabama in America. We should not be surprised at such things taking place in America or any other imperialist country. That is why that government has expressed its inability to close down such training centres. This policy of theirs is nothing new. What are the functions of C.I.A.? what is its policy? It also pursues the policy of terrorism. The C.I.A. personnel are given training in terrorism on the same lines and while working for the U.S.A. it adopts the same policy. Therefore, if the American President or the Government of that country are really pained at this incident, if they are really against terrorism, as they have condemned it, they should apologise not only to the Government of India but to the entire world and should ban such schools even if they have to take the most stringent measures for it. Our Govt. should also not be a silent spectator. They should also create such

[*Shri Ram Bahadur Singh*]

a climate in and outside the country through the media, through meetings, and through education and training so as to squarely meet the challenge of terrorism. As long as a good fight is not given to the terrorists unitedly by the people of this country as also the peace-loving people the world over, neither this country nor the rest of the world can get rid of them. Therefore, Government should take up such steps within the counting so that these terrorists may not flourish and exploit minor issues.

Without going into other things I only want to point out that if a country becomes weak from within, outsiders get an opportunity to raise their finger at it. Our country has become weak in every sense of the word. Therefore, I would like to impress upon Government that their economic and social policies should be such as would bring about equality and prosperity in the country so that no outsider can raise his finger at it. If such a society is not set up, we may resist such elements for a short period but we shall not be able to prepare our countrymen to fight against them indefinitely. Therefore, I would urge Government to be prepared to fight terrorism from both the angles.

With these words, I conclude.

[*English*]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : Mr. Speaker, Sir, terrorism in one form or another always exists in the society and in the world. But what is becoming alarming is its increasing incidence. According to one American expert Dr. Brian Jenki, there have been 151 incidents of terrorism reported during the first quarter of the current year. Out of these, Europe had the major share. 63 cases have been reported in Europe; 46 in Middle East; and 28 in Latin America. It is this aspect of increasing incidence of terrorism which is becoming more and more alarming.

Of course, terrorism has many forms. Sometimes it operates as a cover for liberation movement. People feel justified to overthrow the foreign government with the help of power. Sometimes, the logic

extends and exceeds the dynamics of terrorism whereby the terrorists claim that they are overthrowing the unjust government. It is this aspect, the adoption of a romantic posture, the adoption of a brave posture that ultimately makes a man brave enough to disregard...

MR. SPEAKER : How one can be romantic in terrorism, Professor Sir ?

PROF. NARAIN CHAND PARASHAR : This is what hero worship means. A dacoit can become a hero by just scattering away a few corns to the poor. This is how even a man poses a hero shape and he becomes a hero not because he is a terrorist but because he is justifying that he is fighting for the just cause. He is convincing the world that he is doing something noble. He is fighting for the cause of the oppressed and he is appealing to the society and he becomes a hero. So, this aspect is dangerous.

Of course, a person who becomes a terrorist disregards any consideration for life and property and has brutalised himself into a brute and has left all things of humanity.

Any-how, in America, what we find is, terrorism has taken the shape of anti-communism. Now the Americans are on record to say that terrorism is justified so far it contains communism. So, it is an international phase of terrorism which they have sanctified. In some other society, in the earlier phase of our history, in the Napoleon war etc., terrorism had taken a patriotic movement. But what is becoming alarming today is, it is terrorising the innocent human beings.

In the modern phase of terrorism, that is more ugly. We must condemn this. When the planes are hijacked, the innocent people are drowned, they are killed or kidnapping takes place or hostages are taken and things of this type take place, then humanity has fear and terror. So this is a recent discovery of a school in Alabama where they give training and where 22 such courses have already been held in the school, where it is an organised attempt, an affair which is planned and meticulously executed and from where the terrorists are set out to carry out their mission. The mission may be to overthrow a Govern-

ment, the mission may be to destabilise a Government like the Government of India or the mission may be to carry on and to help the war in Pakistan. These very things may happen. But what is most alarming now and which has become very serious is this international terrorism as it is killing thousands of people who are quite innocent. The case of this Boeing 747 flight 182 of Air India is one such instance. The hijacking of TWA plane is another. What crime these people have committed ?

They have committed no crime. Yet, they are falling victims to the pangs of international terrorism. We must understand this. What do we find in USA? There is a sub-committee of judiciary headed by one of the persons called Mr. Jeremiah Denton. He says he must find out whether the acts of the terrorists or acts of terrorism are violating the international laws. There are no international laws. There are only international conventions. If you are thinking in terms of laws that are to be established, the fundamental law of international laws is humanity. One innocent person should not be punished. It is the innocents who are the victims of terrorism. So this is the greatest crime against humanity that is emanating. It is unfortunate that a Government is spending millions of dollars in giving training in arms. Sometimes they are operating in Nicaragua to overthrow the legally accepted, the democratically elected Government. Sometimes they operate in far away countries and sometimes they pinprick democracies like India. This is not to say that terrorism persists more in dictatorships and less in democracies. It is hardly the case. It has been proved that terrorist friends can operate anywhere in any part of the world and anybody can become the victim. The assassination of Madam Prime Minister Indira Gandhi is just proof that nothing is safe, nobody's life is secure and anybody can do anything if the training on terrorism spreads to all other parts of the world. It is not without reason that the Father of our Nation, fought the greatest empire on earth, with the weapon of non-violence. It is this weapon of non-violence that India has offered to the world and this is a surer remedy to defeat the psychology of terrorism. We must fight back with all the force at our command, with all the tea-

chings of our great leaders and prophets like Gurunanak, Gautam Buddha and Mahatma Gandhi that no violence and terrorism can deliver the goods to this world and that with these the face of humanity will be full of blisters and scars and glooms and that nobody can save this. It is a path shown by Mahatmaji and Gautam Buddha, Jainism and Buddhism and Ahimsa of Gandhiji only can save humanity from disaster and not this international terrorism. This spending of millions of dollars, the sending of squads, people ready to sacrifice their lives for killing thousands of people who are innocent is just a phase of fanaticism. Let us call it. It is fanaticism and nothing short of it and the psychology of terrorism must be fought not by hatred and they cannot be fought by opening of anti-terrorist schools. Let us understand it clearly. Whatever laws that we make, they are the laws of civilised society. They are the laws of those who obey. Terrorists obey no law. Terrorists do not love their lives. They do not love their relationships. They do not love anything that is good in humanity. They are the brutalised creatures that have descended upon this earth as a result of the psychology of hatred and violence. In order to fight it, we must stand up as a nation and India is the one nation that can spread the message of love, affection and non-violence. It is the sure answer to the psychology of terrorism which must be got rid of.

SHRI AJAY MUSHRAN (Jabalpur) : Mr. Speaker, Sir, since the last two hours we have been discussing in this House the repercussions of terrorism and have been condemning the terrorist activities and the part played by Mr. Frank's School and other such Schools of terrorism training in America.....

(Interruptions)

PROF. MADHU DANDAVATE : The claps are for the Prime Minister only.

SHRI S. JAIPAL REDDY (Mahbubnagar) : Not for Prof. Madhu Dandavate.

MR. SPEAKER : It is simultaneous; a cooperative entry.

The hon. Member will resume his seat. Now, the Prime Minister.